

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9879 OF 2020

PETITIONER :

MANOJ JOHN, AGED 40 YEARS,
S/O JOHN, NEDUMPALLIL HOUSE, VALAMANGALAM SOUTH,
THURAVOOR P.O, CHERTHALA, ALAPPUZHA - 688 532

BY ADVS. ALEX M SCARIA
SARITHA THOMAS

RESPONDENTS :

1. THE THURAVOOR GRAM PANCHAYATH,
REPRESENTED BY ITS SECRETARY, THURAVOOR P.O,
ALAPPUZHA - 688 572.
2. THE SECRETARY, THURAVOOR GRAMA PANCHAYATH,
THURAVOOR P.O, ALAPPUZHA - 688 572.

R1 & R2 BY SC

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

ORDER

The learned Standing Counsel appearing for respondents 1 & 2 submits that there is a writ petition as W.P(C)No.31391/2019, which is filed by a neighbour against the running of the poultry farm in respect of which licence is sought to be renewed in this writ petition.

I, therefore, adjourn this writ petition to be posted along with W.P.(C)No.31391/2019 on 19.05.2020.

**GOPINATH P
JUDGE**

shg

APPENDIX

PETITIONER'S EXHIBITS :

EXHIBIT P-1: THE TRUE COPY OF THE LICENCE DATED 20/11/2019,
ISSUED TO THE PETITIONER FOR RUNNING THE POULTRY
FARM

EXHIBIT P2: TRUE COPY OF THE CONSENT ISSUED BY THE POLLUTION
CONTROL BOARD WITH NO. PCB/ALP/IC-2997/R1/19 ISSUED
TO THE PETITIONER

EXHIBIT P3: TRUE COPY OF THE REPORT DATED 12/12/2019, WITHOUT
ANNEXURE, FILED BY THE ENVIRONMENTAL ENGINEER,
ALAPPUZHA IN WP © NO. 31391/2019

EXHIBIT P4: TRUE COPY OF THE APPLICATION FOR RENEWAL DATED
23/03/2020 SUBMITTED BEFORE THE SECOND RESPONDENT
BY THE PETITIONER

EXHIBIT P5: TRUE COPY OF THE REJECTION LETTER DATED 05/05/2020
ISSUED BY THE RESPONDENTS

RESPONDENTS' EXHIBITS : NIL

TRUE COPY

PA TO JUDGE